

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH : PATNA

Date of Order :-25.08.2008

Registration No. OA 39/2006

Shri Prem Chandra Choudhary. **Applicant**
Versus

Union of India & Ors. **Respondents.**

Counsel for the applicant : None

Counsel for the State of Bihar : Shri Shekhar Singh

Counsel for the Union of India : Shri R.K.Chouhey

C O R A M

Hon'ble Ms. Sadhna Srivastava,Member (J)

Hon'ble Mr. Amit Kushari,.....Member (A)

O R D E R (ORAL)

None for the applicant. Learned counsel Shri S. Singh is present on behalf of the respondent State of Bihar. Earlier also no one was present on behalf of the applicant on 27.05.2008. It appears that the applicant has lost his interest in pursuing the matter. Therefore, this OA is dismissed for non prosecution.

pk/

[Amit Kushari]M[A]

[Sadhna Srivastava]M[J]